# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 182 OF 2016 & IA NO. 762 OF 2016

Dated: 16<sup>th</sup> May, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Ramnik Power & Alloys Pvt. Ltd.			Appellant(s)	
Madhya Pradesh State Electricity Reg	V: gulatory	-	Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Suparna Sriva	stav	
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad	for R.1	

Mr. Alok Shankar for R.2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt